

**Central Administrative Tribunal
Principal Bench**

OA No.2499/2017

New Delhi, this the 12th day of March, 2018

**Hon'ble Mr. Justice Permod Kohli, Chairman
Hon'ble Mr. K.N. Shrivastava, Member (A)**

Smt. Sunita Madan, Age 60
Designation: Assistant Nursing Superintendent
Group 'B', W/o Late Sh. S.K. Madan
R/o House No.E-3/A MCD
Officers Flats 14 –Raj
Pur Road Delhi. ...Applicant

(By Advocate: None)

Versus

1. North Delhi Municipal Corporation,
Through its Commissioner,
2. The Additional Commissioner (Health),
North Delhi Municipal Corporation,
3. The Director (Hospital Admn.),
North Delhi Municipal Corporation,
All (1) to (3) at Civic Centre,
Minto Road, New Delhi.
4. The Medical Superintendent,
Hindu Rao Hospital,
North Delhi Municipal Corporation,
Malka Ganj, Delhi-110007.

...Respondents

(By Advocate :Shri M.S. Reen)

ORDER (ORAL)

Justice Permod Kohli:

None for the applicant even on the second call. On the last date of hearing also the applicant remained absent. It appears that the applicant is not interested to prosecute this

Application. Dismissed for default of appearance and non prosecution.

(K.N. Shrivastava)
Member(A)

(Justice Permod Kohli)
Chairman

/vb/